

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
 AT HYDERABAD

O.A.No. 572/99.

Date of Order : 13.4.99

BETWEEN :

1. K.Sathamma	9. N.Ramesh
2. M.Srinivas	10. M.Mallikarjun
3. N.Devarajan	11. G.N.Ratankumar
4. A.Rama Linga Reddy	12. G.N.Rajesh Kumar
5. R.Kumar	13. B.Mahender
6. B.Hanumanthu	14. C.HariKesh
7. M.Murali	15. P.Raghuramaiah
8. B.Venkatesh	16. B.Mahender

.. Applicants.

AND

1. The Administrative Officer,
 General Manager, N.F.C.,
 Nuclear Complex, (Dept. of
 Atomic Energy), ECIL PO,
 ECIL, Road, Hyderabad.
2. The Dist. Employment Officer,
 The Dist. Employment Exchange,
 R.R.Dist.

.. Respondents.

Counsel for the Applicant .. Mr.P.Raghava Reddy

Counsel for the Respondents .. Mr.B.N.Sharma
 for R-1
 .. Mr. Anil Kumar
 for R-2

CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUD L.)

R

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.. 2 ..

O R D E R

(As per Hon'ble Shri R.Rangarajan, Member (Admn.))

- - -

Mr.P.Raghava Reddy, learned counsel for the applicant, Mr.B.N.Sharma, learned standing counsel for R-1 and Mr.Anil Kumar, for R-2.

2. This OA is filed by 16 applicants for considering them also for the post of Helper/A (Cosmetics Maintenance) under R-4. For filling up of this post it is stated that sponsorship has been called from the Employment Exchange.

3. When the OA was taken up for admission hearing, the learned counsel for the respondents submitted that this notification has been put up in the notice board and who ever applied for that post all of them ^{would} _^ be considered.

4. In view of that the applicant, ^{may} _{will} also apply for that post and ^{his} _{the} application may also be considered.

5. The OA is ordered accordingly. No costs.


(B.S. JAI PARAMESHWAR)

Member (Judl.)

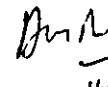
13.4.99


(R.RANGARAJAN)

Member (Admn.)

Dated : 13th April, 1999

(Dictated in Open Court)


16-4-99

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COPY TO:-

1. HONNO
2. HHRP M(A)
3. HOSJP M(J)
4. B.R. (A)
5. SPARE

1ST AND 2ND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR :
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR :
MEMBER (J)

DATED: 13.4.98

ORDER / JUDGEMENT

MA./R.A./C.P. No.

IN

O.A. No. 572199

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED/REJECTED.

NO ORDER AS TO COSTS.

केन्द्रीय प्रशासनिक विधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH

22 APR 1999
SRR
J. copies

हैदराबाद स्थायी पीट
HYDERABAD BENCH